

C.C.C./C.R.R./Tender: 199/2021.

Office of the,
City Civil Court,
Court Complex,
Bengaluru.
Dt: 09/09/2021.

NOTIFICATION FOR DISPOSAL OF WASTE PAPER

As per the orders of the Hon'ble principal City Civil & Sessions judge, Bengaluru **Dated: 06/09/2021**, the waste papers (which Are torn into pieces comprising destruction of time barred cases) of the City Civil Court Unit, Bengaluru shall be disposed of through tender process. The persons who desires to participate in the tender process for collecting waste papers, may submit their Quotation in a sealed cover addressed to The Registrar City Civil Court Bengaluru by superscribing "**Tender for purchase of waste paper**" on or before **5.00. P. M on 07/10/2021** and the sealed tenders will be opened on **08/10/2021** at 2.00. P.M in the chamber of the Registrar, City civil Court, Bengaluru in the presence of the tenderers and the highest quotation will be accepted.

The Conditions for the tender process are as follows:

1. The Period of contract for collection of waste paper will be up to **March 2022**. However it may be reviewed by the Hon'ble Principal City Civil & Sessions Judge, Bengaluru.
2. The rate shall be quoted for one **Quintal (100Kgs)**.
3. The person who is submitting the tender application shall deposit E. M. D a sum of **Rs.10000/-** by way of DD drawn in favour of the The Registrar, City Civil Court, Bengaluru as, earnest deposit without interest for fulfillment of conditions which is returnable at the close of the period.

4. The Successful bidder will be notified the date and time of the clearance of the waste papers from the office premises after weightment which shall be arranged by the tender licensed and clear the waste papers after depositing the value of the quantity in the office.
5. If the above said conditions are violated the tender shall be cancelled and the EMD will be forfeited to the Government and tender of the next highest tender will be accepted.

Bengaluru.

Date: 09/09/2021.

9/9/2021
**Registrar,
City Civil Court,
Bengaluru.**

Copy To:

1. The Chief Metropolitan Magistrate, Bengaluru with a remand to direct the concerned to display on the notice board of CMM Court Complex.
2. The Deputy Registrar, City Civil Court, Mayo Hall Unit, Bengaluru.
3. The President Bar Association, Bengaluru.
4. The Sheristedar, Cash Branch, City Civil Court, Bengaluru.
5. The Software Technician, with a direction to Computer branch for Web-hosting the same.
6. The Sheristedar, ADM-1 Branch, City Civil court, Bengaluru.
7. Tappal Branch, City Civil Court, Bengaluru.
8. Notice Board.
9. Proceedings File.
- 10.